[Shri K. S. Ramaswamy]

good and the Government will certainly bear them in mind when Ihey frame the rules and they will take all the suggestions into consideration.

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THE DEPUTY CHAIRMAN: question is:

"That the Bill, as amended, passed."

The motion was adopted.

## SHORT DURATION - DISCUSSION RE HAPPENINGS IN GAUHATION THE REPUBLIC DAY

THE DEPUTY CHAIRMAN: Mr. Banka Behary Das, you take 15 'minutes and the rest of the Members will take 10 minutes each.

SHRI BANKA BEHARY DAS (Orissa): Madam, I raise a discussion on the happenings in Gauhati on the Republic Day, particularly in the context of the Union Home Minister's statement expressing profound distress after a visit to that area. Madam Deputy Chairman, while I seek your permission to raise this discussion on the happenings in Gauhati, I have no hesitation to say that all those incidents that took place in Gauhati have left a deep scar in the mind of the nation. The loss of property and the devastation that was caused there was very great. I would rather go a step further and say that the deeper wound that has been caused to the body-politic of the country because of those happenings has to be seriously considered. I will not go into all the incidents that have taken place in Gauhati either on the Republic Day or on the foliowing days. But I want to emphasise from the very start that it was a deep-laid conspiracy on the part of certain sections there in Assam and they took advantage of the discontent that prevailed in Assam because of various factors. The Lachit Sena entered into a conspiracy to take ad-

vantage of the discontent that was prevailing in Assam. But I am sorry to say that the Assam Government not only failed miserably on that day but previously also. In spite of the red signals given by the Lachit Sena and others, they did not take any steps to see that such a situation does not take place in that State. When I say that it was a preplanned move, I have evidence before me. On that Republic Day when all those young people were on the rampage and were looting the property of the non-Assamese and a few Assamese also, they were using certain equipment and certain chemicals which they also left while they were destroying those properties. We have come to know that the Government also got certain spraying "machines which were used by them for spraying petrol to burn those properties. They used these chemicals and equipments to destroy Godrej almirahs and other difficult things. And all this could not have happened without preplanning.

Before I go into all these aspects, I want to highlight a few incidents that took place before that famous Republic Day. Here, Madam, I want to tell you that a few days before the incident, two gentlemen from Naxalbari-one of the two a top leaderwent to Gauhati and discussed with Lachit Sena people and with some other gentlemen also. I have got the names of the persons with whome those gentlemen discussed and said they would like to enter into an alliance or a conspiracy with the Lachit Sena. If those names are still not available to him. T can supply him those names with whom these two gentlemen discussed a few days before the Republic Day incidents.

Madam. I want to say that a few days before, on the 13th January, a certain organisation observed 'he 'Assam Integrity Day\*. They took out a procession and in that procession slogans were raised that A«sam is for A^amese, Assa^i te » sovereign territory. Also anoth^ sftdgn

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was raised in that very procession "From Naxalbari to Titaba". i In saving that procession these slogans -v^re raised and also there are reports that some of those young gentlemen who were accompanying that procession, had to leave that procession in protest against those slogans that i were raised on that very day. Again, I Madam, I want to draw your attention to the fact that on the 24th of January, a call for hartal was given by the All-Assam Chhatra Sangh, dominated by Congress students. (Interruption) Definitely it was dominated by Congress students. What I want to highlight here is that this hartal was observed not because of anything else. It was observed on'y to protest against that famous speech of the Prime Minister at Jorhat whe>e she said that the Asoka Mehta Committee Report on the reorganisation of Assam could not be the basis for the reorganisation of the State because the hill leaders were not agreeable to that. I think the Prime Minister had said somewhere that she had not said that. Well, if the Prime Minister had not said that, I would have been very happy. when the cal for hartal was given, two days' preparation was also made, the Prime Minister could have contradicted that statement or the Assam Government could have done that on behalf of the Prime Minister. It could have been contradicted through the press that the Prime Minister of the country had not said that at Jorhat. But no contradiction was made. So the harta<sup>1</sup> was On that day it was a peaceful organised. hartal but certain violent acts took place on the 24th. The January celebrations were boycotted. Madam, I would not like to go into the details of what happened on the Republic Day, but the National Flag was torn to pieces in the police station and a group of students in a certain conveyance went to the Congress office and pulled down the National Flag. They went to the PSP office and pulled down the National Flag. Then they went to Hie CPI office of Shri Bhupesh Gupta .and they pulled down the National

Also a cycle factory was looted 'and Flag. burnt on that famous day. Certain young men have been arrested in that connection. One of the gentlemen who belongs officially to the CPI (M) and associated with the Naxalbari group has definitely made a statement before the police that 10 or 12 gentlemen. . (Interruption). I do not know whether he has given the names or not. That gentleman has admitted that he belongs to the CPI(M) and is associated with the Naxalbari group. He has also hinted about 10 or 11 names of the persons who were associated with him at the time when that cycle factory was being burnt The cycle factory owner has and looked. also given a statement before the police that when these gentlemen were looting and burning that cycle factory the slogan was "Assam for Assamese" and also "Lachit Sena Zindabad". Then another s'ogan was also being raised "From Naxalbari to Titabar". Now, Madam, you know where Titabar is situated. It is on the northeastern side of Assam. That means this movement that is going on will spread from Naxalbari to Titabar and it will not remain confined to Naxalbari alone. These are few of the reasons for which I say- and also because of the discussions that had taken place by those two gentlemen of the Naxalbari group about La-hit Sena—it is absolutely clear that they had a hand in this entire affair. They wanted to advantage of the disontent and the feelings of the youngmen of Assam. So such a situation has taken place. The Assam has a great share in this Government mischief. I do not go to the other aspects like the Lachit Sena distributing those leaflets everywhere earlier but even on 13th when these slogans were raised and on 24th when all those slogans were raised and also violent action took place, the Chaliha Ministry did not take any action. I know from the Minister here, want to whether, although for the last one month all these leaflets were being printed, have till now anywhere confiscated a single

[Shri Banka Behari Das | printing press where those have been printed? Can the Minister tell who are those persons who have been arrested till now? Not a single person has been arrested for pasting posters on the walls or for distributing them? I am sorry to say-and the Assam papers have quoted these—that on the very day when Gauhati was burning, at 8.15 in the morning, the Assam Chief Minister who was hoisting the flag in Sibsagar is reported to have said: "We will fight to the finish. ." perhaps he did not say 'conspiracy' but I still remember the very words he used—"We will fight to the finish' this attempt of the Central Government to impose a federal structure on us". I want to say that this is the condition in which this conflagration took place. The discontent that was there was sufficiently exploited by the Lachit Sena and the Naxal-bari group and in this entire affair the Assam Government was mute and did not take any action till now against the Lachit Sena people. It is also reported in a Bengal weekly that when Mr. Chaliha was asked 'Why have you not taken action against the Lachit Sena people?' he is reported to have said: "Many important persons are involved in it. If I want to take action against them, then I do not know what will happen to the State and what will happen to me.' When one of our gentlemen met Mr. Cha'iha and said: 'In the very night, not a single house was searched on 26th even after the curfew' one of the officers said—I think the Deputy Commissioner—"I ordered some of the houses to be searched but the police did not accept my order'. This was said by one of the important officers of Gauhati before one of my friends. That is why I say that not only there was discontent in Assam which was taken advantage of by the Lachit Sena and also by the Naxalbari group of communists but in this entire affair, the Government of Assam is a party not only by their negligence but by whip-

ping up certain feelings among the people of Assam. When I say the people of Assam, that includes the Bengalis, Marwaris and others who have made Assam their home. When I say Assamese, I do not mean only those who originally belonged to Assam but all those who are residents of Assam.

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In this connection I want to draw the attention of the House to other facts because throughout this period, not only administrative machinery completely collapsed but I dare say that the Assam Government also-showed a lukewarm attitude, for whatever may be the reason, about the entire episode. If they had taken at least some preventive measures on 13th January and brought lo book certain criminals who were leading the agitations, I am sure the unhappy episode that took place on 26th January would not have occurred in that State. That is why I say that till now though the Union-Home Minister last time passed the Unlawful Activities Act, I want to ask him whether, when the Lachit Sena is an underground movement, it is not an movement, when they were onen distributing leaflets for the-last 2 months, they are in league with when Naxalbari communists, when they raising slogans in the treets of Gauhati were pasting posters everywhere in Assam, what action was taken against them? Have they found out till now who are the leaders of the Lachit Sena?' Have they tried confiscate the printing presses where the posters and leaflets are printed? I want to know from the Home Minister, when, he admitted in the other House that the administration there has completely collapsed, what action has the Government taken against that Min'strv. When to-day morning the Coimbatore affairs was discussed, certain Members were rightly much agitated. I do not say that they should not be agitated but when the^ question of a non-Congress Government comes, they are so much:

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agitated. May I know from the Home Minister what action he has taken when he himself admitted that the administration there had collapsed. I want to say that there were so many police personnel there because of the Republic Day celebrations. May I know from the Minister whether all those persons were arrested that day—the persons who were the ring leaders? May I ask whether that very night after the curfew was clamped, all the houses were searched where the stolen properties were lying till then? May I ask from, him what help has been rendered to those persons who have suffered in that affair?

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When a house is burning in Gauhati or when the railway station is burning there, it is not a property that is burning, it is a part of the Swaraj, a part of the nationalism of India that is being burnt there. Naturally we ought to be all perturbed. It is not a question of parties, it is a question of the entire nation and I want to know from the Minister whether for the integrity and unity of this country, which we all want to uphold, they have taken any effective steps when these voices of fissiparous tendencies were raised in Gauhati and may I know the action taken in the matter?

SHRI M. P. BHARGAVA '(Uttar Pradesh): Madam, I hope the whole House will agree with me in condemning the ugly incidents which have happened in Gauhati.

SHRI DAHYABHAI V. PATEL (Gujarat): What about things after that?

SHRI M. P. BHARGAVA: If I may say so, the incidents are not solitary ones that have taken place. We have to look to the history of Assam if we want to understand the background of these disturbances. As the House is aware, Assam had under its jurisdiction Nagaland, it had Manipur, it had Tripura, it had

NEFA and it had other hill areas also. It was a big composite State but what has been the tendency thereafter? Bit by bit territories have been going out. Tripura was formed into a Union Territory. Manipur was formed into a Union Territory. Nagaland was taken out of the jurisdiction of Assam and the NEFA area had to be taken out of Assam's jurisdiction. The House is also aware that some years back there was he language trouble in Assam.

SHRI P. N. SAPRU (Uttar Pradesh): May I intervene to say that as a point of fact, Tripura and Manipur were never parts of Assam. They were called States subject to the paramountcy of the British Crown.

SHRI M. P. BHARGAVA: I am thankful to Mr. Sapru for correcting me. What I meant was they were administered by one Governor and it was a single Governor who administered the whole area at that time. Then, as the House is aware, some years back there was trouble over the language between the Bengalis and the Assamese—those were again very ugly incidents and some sort of a solution was found at that time. Thereafter, the House will again remember that there was a set pattern of incidents in Now-gong about two years back. There the pattern was that a certain community was marked and all the attack was on that community. And what do we find in the incidents on the Republic Day? There again a certain community was singled out, and they were the victims of all the hooliganism which happened on that day. Now what is it at the back of these incidents and whether the Government of Assam took necessary steps to meet the situation is the question. Leaflets were coming out not only on the 24th January but before that also that such and such things would happen. Whether any notice was taken by the Assam Government to meet the situation or

to find out who were the people who were issuing these leaflets giving warning of certain incidents which would happen is the question. An effigy of our respected Prime Minister was burnt and inflammatory speeches were made. May I "know this from the Home Ministry of the Government of India? When did they come to know about this incident? What steps did they take to find out from the Assam Government what they had done in this ; er?

Now I can quite understand the anxiety of the Assam Government as far as the reorganisation of some hill areas and plain areas is concerned. But that does not mean that the State authority becomes a passive onlooker to the incidents which have been happening.

Now take the incidents of the 36th January. What were the police doing? Did they take any steps to meet the situation? I am afraid the reply jjs in the negative. The Minister of Revenue of the Assam Government was there. Did he not have enough information of the incidents, or did not the incidents Of the early morning show what was the shape of things to come? And if that was the position, what steps were taken to see that the ugly incidents did not take place?

Now this is a tendency that has to be taken serious note of. It is not only in Assam that we find these tendencies. These separatist tendencies are visible elsewhere also. The incidents of Assam on the 26th January involve loss of property worth crores and crores of rupees. Whose property is it? Is it the property of individuals? It is the property of the nation which was destroyed. I want to pose this question. Whatever is the property loss, does it not add to the difficulties of the country? Does it not mean that it is a national loss? Does it not put our progress in the reverse gear?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair.] What is all this happening, and what is the Government doing, at the Centre and in the State? What positive steps are we taking to infuse again in that particular community confidence which was affected in the riots at Gauhati? I have heard quite a number of things and it has been distressing me, the way parations were made for the incidents on From the 24th January the 26th January. onwards there were brisk preparations for it. The houses of Assamese and non-Assamese were marked. The houses were marked where non-Assamese residents occupying Assamese-owned houses, and everything was marked in a set pattern. What were the Government officials doing there when all this was happening below their nose, just in the knowledge these officials?

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SHRI P. N. SAPRU: On a point of information. Was it done on a territorial basis, or on a communal basis? What I want to know is whether it was Assamese versus non-Assamese, or whether it was Assamese Hindus, Assamese Muslims versus others.

SHRI M. P. BHARGAVA: Well, I am sure Mr, Sapru himself has some information on this point, but I can tell the House that it was all an attack on non-Assamese living in Assam in Gauhati. And what is that communityffl It is that community which controls most of the business in that area, in Gauhati, and the affected area in that Gauhati is called the Fancy Bazar, the main shopping centre of Gauhati; most of the business there is in the hands of those people. Some people who call themselves great socialists argue and give justification saying that this has all happened because that particular community has been exploiting the Assamese from times immemorial. Now these people have settled in Assam since a very very

long time; some of them have been there for a hundred years and over, and they have acclimatized themselves to the conditions of that place. Now even if we grant that there was exploitation by these people of the Assamese living there, does it mean that the Assamese were justified in doing what all they did? Is India one, or India is various States? We have to decide once for all that question. India is one, and if India is one, every citizen has a right by choice to remain wherever he wants to live. There should be no ban on anybody to live anywhere. The Assamese have as much the right to live in Delhi or in U.P. as e U.P. walla has the right to live in Assam. Similarly, everyone of the peoples of the various States has the right to stav wherever he likes. That is the crux of the problem and we have to tackle that problem. Conditions have to be created where these State barriers vanish, where these regional considerations vanish. Have we not played with the lives and properties of our citizens for long? Have we not destroyed our national wealth for long? How long is this madness going to last? How long, is this madness going to obscure the fair name of this country? Some stop has to be put somewhere, and the sooner this stop is put, the better it will be in the interests of this country and all the states.

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This is a problem which re-4 P.M.

quires the attention of all the right-thinking people in this country. We must evolve some sort of a national conscience to meet the situation and conditions have to be created where the people of different communities,' the people of different States can live peacefully and smoothly in all parts of this country, irrespective of what they consider themselves to be. And this is a problem in which my appeal would be to all the leaders of all the Opposition Parties also to consider it from

Gauhati the national point of view. Nobody should add fuel to the fire.

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AN HON. MEMBER: Only to Opposition Parties?

SHRI M. P. BHARGAVA: I have already said about the Government. And about the Nowgong incidents an enquiry was ordered and the report of that Enquiry Commission has been received. I would like the Home Minister to tell us what are the main recommendations of that report. They should also tell us why that report is not being placed on the Table of the House and why it is not made known to everybody. What that Commission had to say about the Nowgong riots. I say this because the pattern of things is the same in both the places and if we knew the recommendations of that Commission and if the Government of India and the Government Assam had implemented recommendations of that Commission, I have no doubt that things would not have taken the ugly shape that they took on the 26th January, 1968. A stitch in time saves nine, is an old saying. Even now it is not too late. The problems havt to be tackled seriously and in a businesslike manner. It is no time when problems could be allowed to drift. If we do not tackle the problems in time and if the leadership of the country does not rise to the occasion, then I would give a warning today, that our democracy would be in danger. And for that posterity will never, never forgive any of the Members of Parliament or anybody who has anything to say in the policymaking in this country. Thank you.

SHRI BHUPESH GUPTA: Mr. Vice-Chainman, I am grateful to you for calling me early because I have to leave on some other work. Naturally I would like to participate in this debate as anybody would like, coming from West Bengal, and also in order to set the records straight at least, if not for anything else. Here I was somewhat amazed by the speech of mv hon. friend Banka

[Shri Bhupesh Gupta.] Behary Das. imported into his theme narrow partition politics. 1 do not know why he did it. I have great regard for him and his Party. Alter hearing his speech I went to meet the Lok Sabha Members from Assam belonging to our Party and I made enquiries as to what was the situation there, apart from what I already know. I may straightway tell you that it is just scaremonger-ing and raising bogeys when people say that Naxalbari group was responsible. There is really no Naxalbari group at all-. (Interruption) Please let me finish. It is well known that the so-called Naxalbari group violently differs from us on many matters. We have strong criticisms against the so-called Naxalbari group. But it will be wholly unfair on my part not to protest against this kind of statements when you discuss the grim situation, or the tragic situation or diabolical situation whatever you may call it-that was there in Gauhati on the Republic Day and the day after. It that while blaming among interesting others the so-called Naxalbari group Mr. Banka Behary Das made a statement in which he said that Mr. Chaliha would not act in this matter because Mr. Chaliha felt that he would not last, nor his Government would In fact, I last, if he took strong action. have got what he said. He is reported to have said that when the request was made that there should be an enquiry into the incidents, he said that if he did such thing he would be losing his gaddi, that is to say, the Ministry. Well, am I to understand that the Naxalbari group has become suddenly so powerful in Assam?

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SHRI BANKA BEHARY DAS: The Lachit Sena.

SHRI BHUPESH GUPTA: Has the Naxalbari group become so powerful all of a sudden that if Mr. Chaliha held an enquiry into the happenings in Gauhati he would lose his Chief

Ministership and the Ministry would go? Nobody, not even my P.S.P. friends, I think, would ever make the suggestion that Naxalbari group—it does not exists in that part anyway—has become suddenly so powerful as to threaten Mr. Chaliha with the 'oss of his power or of his Government? The remains that there were influential people, chauvinistic and reactionary elements who wanted to whip up trouble and some of them are well entrenched in very high positions in the ruling class and perhaps also in the Administer. That is the crux of the matter. That is why Mr. Chaliha hositate to even promise that he would look into or order an enquiry into the Gauhati happenings. Of course, I know Mr. Hem Barua brought in Mao Tse-tung, China, Pakistan and everthing. That the surest way of confusing the issue. That is the surest way of allowing the real miscreants and criminals to get away without having to face 'any enquiry or punishment or retribution. Let us not 20 into that kind of politics now. We can leave that for other occasions. So the trouble here was, as I hare already stated, we have certain chauvinistic elements in those areas who are always on the look-out for creating certain incidents of that kind. And this has its own background also. As far as our party is concerned, well, our Party Office, as you know, was attacked on the Republic Day. The State flag which had been or which was being hoisted was pulled down and when the Communist party members, when the comrades wanted to resist it they were assaulted by the hooligans who went there. Do you think any leftist went there? Do you think that any Communist of the Naxalbari group or CPI (M) went there to assault us in this manner? I think Mr. Banka Behary Das is an intelligent man and he would not venture to make such a preposterous suggestion that the Naxalbari people combined with, others in order to attac-k: the Communist Party on that occasion in this manner.

SHRI BANKA BEHARY DAS: I do | no want to interrupt Mr. Bhupesh Gupta, but may I for his benefit give two instances: I can say here that two Naxalbari leaders, went to Mr. Kesab Mahanta who was a CPI member formerly and who had lately joined the PSP and they discussed the connection between Naxalbari and the Lachit Sena. Another thing I can say for the benefit and information of my hon. friend Mr. Gupta. One Mr. Kabi Barman who was arrested for looting the cycle factory belongs to the CPI (L).

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SHRI BHUPESH GUPTA: It is for the CPI(M) to say. I do not keep records of the CPI(M) members. It is for them to say. I may tell you even so, the CPI(M) and the CPI are the two parties who went out in the streets and faced the hooligans and faced all their vandalism and violence. Therefore it would be wrong, it would be uncharitable for Mr. Banka Behary Das to make a suggestion of this kind. Well, a particular person has been named, let it be sent to the C.P.(M) headquarters and tomorrow you will know whether there is such a member. I do not think any C. P. (M) member of Assam is present either in this House or in the other House but I believe Mr. Robin Chatterjee who is a member of the C. P.(M) can find

SHRI BANKA BEHARY DAS: He is not of the Naxalbari group.

SHRI BHUPESH GUPTA: Our PSP friends are sometimes a little obsessed by the Communists.

SHRI BANKA BEHARY DAS: But you should know . . .

SHRI BHUPESH GUPTA: Not you. You always differentiate between the C.P.I. (M) and C. P. I. But we are all Communists. We have serious differences but I do not think in such matters you should bring in this C. P.(M) thing. Anyhow it is for them to say. For our part I have knowledge of it;

I have met our comrades there and I may inform you that despite all our differences on many matters on those two days the C. P. I. and the C. P. (M) came out in the street. My information is that the n'ational flag was not hauled down from the Congress Office; it is a good thing it was not done. My information is it was also not hauled down from the PSP office and if that is so, it is also ta good thing. Mr. Vice-Chairman, we have been subjected to attack.

And here I should like to point out another aspect of the matter which is the real aspect. The Assam Intelligence Service completely failed in this matter as always happens with it. During the language riots a'so the Assam Intelligence Service completely failed at that time. Now, the Central Intelligence Service also which has got & big outfit in Assam, failed this time to act in time or did not show any awareness of what was coming; yet the people were talking about it. So it remains to be explained why the Intelligence Services both of the Centre and of the State failed once again in this manner. You will remember some years ago they were subjected to very strong criticism. It is not enough for Mr. Chagla to pass the buck . . .

## VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Chagla?

SHRI BHUPESH GUPTA: I am sorry; Mr. Ch'avan. It is not enough for Mr. Chavan to pass the buck to the Assam Government. The Assam Government is certainly answerable but what about the Central Government? The Central Government maintains a large number of people there, especially in the Intelligence Service. What were they doing? I should like to know. And there is no explanation forthcoming from them. Not only that; when our office was attacked the matter was brought to the notice of *ihe* police; the police station was nearby but nothing Was done. The raiders came to our office in a

## [Shri Bhupesh Gupta]

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private motor car No. ASK 211 and the police was informed about the car and the number and about the empire modus operandi of the hooligans who attacked our office but nothing was done against them. Therefore it is not merely a question of dereliction of duty; it was something worse. It does appear that there was some planning behind it and that one of the objects was to attack the Communist Party and other elements who go with the leftist movement in order to disrupt and discorganise the leftist movement. As you know, even in matters of State reorganisation we have our approach and view which certainly is not liked by thte extremist elements in Assam. Perhaps they thought that there was an opportunity to wreak vengeance against us- and that is why they attacked our party office but the State Government did not) do anything. As you know, even when it was announced that on the Republic Day there would be boycotting and demonstration, no preventive action was taken by the Government of Assam. Though the Assam Government knew very well that on the 26th trouble would start they took no precaution whatsoever. Even when the ground where the Republic Day functions were to be held was surrounded by certain people no steps were taken against them. Therefore it seems that the Assam Government or some elements high up in the Government were very much involved in it. When the report about rioting and arson in the Fancy Bazar area was communicated to the police they did not act; on the contrary it has been alleged that attempts by people to resist the rioting were foiled by the intervention of the police. In the Fancy Bazar area the people went out to resist the rioters but the police intervened in favour of the hooligans and stopped the citizens from protecting their property and from defending themselves against attacks by hooligans. This needs to be explained. It is said that 700 per-

sons have been arrested but the majority of them are for violations of the curfew restrictions. But wkat about the organised hooligans who came in motor vehicles and who used modern methods of sabotage and destruction? As has been said by my hon. friend, Mr. Banka Behary Das, they used a kind of chemical in order to destroy property or open Godrej almirahi and so on. What has happened to them? No raids took place, no effective raids took place to catch them. Here again there is every reasons to suspect that things have been preplanned and the Government and the local authorities were certainly conniving at what has happened in Assam. (Time bell-rings).

Sir, you have rung the bell; f do not wish to say much. But here is a case for a thorough enquiry, a high-powered enquiry into the entire developments there on the 26th and 27th because there is prima facie a case that somebody had been guilty not only of dereliction of duty but of something more; there is prima facie a case to show that these hooligans who had (been well organised had the backing of people in high positions and certainly there is prima facie a case that the police behaved in a most strange manner in not acting in time or acting much too late when the holligans had disappeared. These are matters to be looked into. There is an attempt on the part of some people to brine' in Pakistan. China and other things because perhaps they think that it is convenient here to do so but then when it comes to Tamil Nad and other places they do not bring in such things. I say, don't try to understand the Assam situation by paying any heed to this kind of false slogans or alarmist slogans on the part of some people. There is complete evidence that there are certain people, chauvinistic and reactionary, who want to exploit the discontent, the legitimate discontent oi\*the people of Assam, in order to disrupt and divide

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them so that they can carry on. They are interested in really creating difficulties for all those who want, for example, a sensible or reasonable solution of the problem of reorganisation of Assam. These are the people who want the Assam's rising movement destroyed or disrupted by this kind of provocations. We should always seek out the agent provateurs. Therefore my case is clearly this. Once again we have seen in a different context, in a different way, a re-enactment of the old drama of reaction let loose in Assam. exploiting the discontent of the people, misdirecting and misguiding momentarily some sections of the youth and carrying on depradationi in the manner in which they did. As far as the Communist Party is concerned, I may tell you that we will not only voice our protest against it but I think the Communist Party of Assam should get ready to flight them out. If hooligans come they should be met: if they use violence counter-violence has to be used. I have no doubt about it. I do not mince matters because these hooligans were well organised and they came with arms and so on. If the Government does not protect the life and property of the citizens and people of Assam, what are the people to do? Therefore, I would call upon all the left, democractic and like-minded people in Assam to organise themselves, so that these manacing disruptive activities and hooliganism on the part of the organised section -some well-organised people who had the backing of some people high up- are met adequately. That is what I say.

As far as Mr. Chaliha is concerned, may I make a suggestion? Now, it Is a Congress Government. Where is your report? There was a lot of

noise about Naxalbari. There was a lot of noise about Kerala. There was a lot of noise about what was happening in Durgapur when it was a non-Congress Ministry. You make

lot of noise aibout what is happening in the South. Call Mr. Chaliha nere and ask him to explain before Parliament and the nation, through an appropriate report, as to what was the reason for these disturbances. Wnat was the reason for the highly disruptive and explosive disturbance that not only marred the Republic Day celebrations? It was something infinitely worse. Therefore- I think that here is a case for calling upon Mr. Chaliha to explain. I think the Government can also issue certain direction under the re-levent provisions of the Constitution to the State Government to take certain action in consultation with all the political parties there, who are sincerely interested in maintaining peace and tranquility in Assam and ayhow interested in avoiding this kind of situation arising there. I should like such steps being taken.

Finally, 1 think it necessary for Members of Parliament also to visit Assam and make an on-the-spot study of what happened there, and talk to the people there. At the time of the earlier riots or disturbances, as you know, a Committee of the two Houses of Parliament-Mr. Rai Bahadur Gour was a member of the Committee from our Party from this House-went to Assam, made enquiries and submitted a report to Parliament. I think we should also, in this case, take a similar step. I think a small delegation of Members of Parliament should go there, in nrder that they can study and submit a report to Parliament. The real causes will be found out by that very effort. Only one thing more I wish to say. This is very essential. Again, I would say that hon. Members should take this a little seriously. I have not digressed into the lar^fer aspects of the problem. Here I have only dealt with those t\ro incidents, serious, no doubt, but isolated incidents. But it would be a mistake to thtnS that they had no connection wiffi what had been happening in Assam all these months and years. There-

[Shri Bhupesh Gupta] "fore, I think a proper investigation and enquiry is called for in an appropriate manner. If Mr. Chalina does not care to order a probe into the happenings on the Republic Day and the day after, I think the Central Government can consult its legal experts and find out what direction to give for holding such an urgent enquiry into what is happening. 1 do hope that the Assamese people will maintain their calm and quietness. They are excellent pleople. They have got their grievances, which we shall certainly try to meet by all means, but these disruptive, hooligan elements, which want to play with the feelings of the people, have got to be isolated and brought to a finish.

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SHRI P. CHETIA (Assam): Mr. Vice-Chairman, I have heard the speeches of my predecessors, Mr. Ehupesh Gupta, Mr. Banlca Behnry Das and from our party, Mr. Bhargava. At the very outset I am sorry to say that Mr. Gupta has implicated the Government of Assam in these disturbances. It is a fact that there were tragic and unfortunate happenings in Gauhati, which we all condemn. We think that the disturbances have humiliated us. All sections of the people in Assam condemn it, including the students. It is a fact that so far as the local administration is concerned, they completely failed on that day. I do not know for what reason. Timely steps could not (be taken by the local administration. Of course, it does not redound to the credit of the Assam Government. So far a? giving protection to life and propel ty from such hooligans is concernpd, it is the primary responsibility of the Government. The entire people of Assam condemn it and they are critical of the action of the local officials in Gauhati. '

In Ibis connection I would like to say it for the information of this august House that this matter has been referred to a high power Commission of inquiry under Justice Shri P. K. Sen, who is a Judge of the High Court

of Assam and Nagaland, and the Commission has been asked to go into every detailed aspect of the disturbances, including the part played by the local officials. Those, who are found negligent in their duty will be adequately dealt with according to law.

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As far as the disturbance is concerned, how did it happen? There was some reference made by Mr. Bhargava that at only one place it took place, viz., Fancy Bazar. That is not the case. The disturbances spread simultaneously at four places, and in a place at a distance of 18 miles from Gauhati. There were three other places apart from Fancy Bazar, which are just on the outskirts of Gauhati city. In all these places, except Fancy Bazar, it seems that the disturbance was more or less organised. I quite agree with the accusations levelled against the Naxalbari group of communists, as has been done by Mr. Banka Behary Das. We have got evidence of it. As he has already said, one important member of the Left Communist Party has been arrested. Shri Kabi Burman has been arrested and he has named eleven other persons who are involved in this. Then again...

SHRI BHUPESH GUPTA; Arrest does not mean anything, because during the Indo-Pak conflict several Muslim members of our Party were arrested. You know that very well. SHRI P. CHETIA: As far as the Lachit Sena is concerned, it is not like the Shiv Sena. Nobody knows who is its president or secretary. In this connection the Governor also mentioned that "certain individuals and groups in the name of Lachit Sena" have been indulging in publishing posters and leaflets containing threats against the non-Assamese and carrying on anti-national and anti-Indian and secessionist activities which are prejudicial to the integrity of the, nation This was the statement by the Governor in his inaugural, address in the Assembly on the 20<sup>th</sup> February:

"Government has noted these with dismay and concern and is determined to suppress these elements and maintain law and order in the State."

So far as the Lachit Sena is concerned, as far as our information goes, it is an organisation of a handful of pseudo-businessmen, who have just entered into the business field and it has no backing of the people of Assam.

SHRI SUNDAR SINGH BHAN-DARI (Rajasthan); Has that Ibeen located?

SHRI P. CHETIA: Of course, at the very beginning it was circulating and publishing some objectionable leaflets containing threats, but possi- i bly the Government did not take it j aeriousiy. I quite agree with Mr. Bhupesh Gupta that so far as the, Intelligence departments of the Assam Government and the Central Government are concerned, they completely failed in this regard. If (here had been prior information about these disturbances, I do not think there would have been disturbances of the kind that we experienced in Gauhati on the 26th January, viz., the Republic Day. Then the question arises as to what is the origin of the disturbance. On the 23rd January all the students of the State convened a meeting to organise a hartal. On the 24th there was a hartal. It was a peaceful hartal except for certain small incidents. The students of Gauhati alone organised a meeting on the 25th January to boycott the Republic Day. It was a mistake on their part because Mth January, Republic Day, is a mttional day and they should not buve done it, and this boycott had prevented many of the citizens from participating in the National Day. Vo that extent it is anti-national.

So far as the students are concerned, I quite appreciate their feeling because they organised this hartal (inly to lodge a protest, to give vent to their feeling of discontent against

the Central Government, and more paricularly against the Prime Minister, because the Prime Minister has made a statement that the Mehta Committee cannot provide a solution to the hill problem as the hill leaders did not participate in it.

SHRI BHUPESH GUPTA: I would like the hon. Member to tell us what the Congress was doing. Did they go to the students to persuade them against that course?

(Interruption)

SHRI P. CHETIA: The meeting was held on the 25th of January. On the 26th they launched the boycott. There was no time on the 25th of January for the Congress to approach the students. People could come to know about this boycott only on the 26th morning. Then again they took out a small procession with the result that under the coverage of this boycott and procession the anti-social elements took part in it They looted property; they indulged in destruction of property. As a matter of fact, in this matter of looting property and destroying property, in respect of setting fire, there was no distinction made between Assamese and non-Assamese, because as many as 29 Assamese had been affected in these disturbances. Comparatively the Marwaris, the businessmen of Rajasthan, happened to be in the majority there, so the affected number among them is higher. But as a matter of fact there was no discrimination between Hindus and Muslims or between Assamese and non-Assamese.

Mr. Bhupesh Gupta has said that there should be a Parliamentary Inquiry Committee. As a matter of fact many Members of Parliament went there soon after the disturbance took place. From the Congress side Shri P. D. Himatsingka went there; from Jan Sangh Shri Balraj Madhok; from Swatantra Party one member went there. So, they visited the p^ace immediately after the disturbances took place. The Jan Sangh Member, Shri Balraj Madhok, has

[Shri P. Chetia.] said connection, I want to quote him:

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"The local Assamese people had given food and shelter to the affected people in various localities and it was wrong to give the disturbances an Assamese non-Assamese colour."

He went there immediately after the disturbance took place and visited every place. I also visited the place before I came to Delhi and I found that in some places, not in Fancy Bazar as Mr. Bhargava said but at Bejoynagar, Athgaon, Fatasil and Tiwari Market, at these places the disturbance seems to have been preplanned. Except Bijoynagar, they are about two or three miles from the Fancy Bazar and lying on the outskirts of Gauhati City. In these places the hooligans had brought the necessary implements to break open iron safes, and they looted the property from those iron safes. At Fatasil one spirit bottle attached to bulbs was found. In connection with the cycle factory disturbance on® Kavi Barman, a Left Communist, had been arrested. He mentioned eleven or tweleve members of his party who took part in this disturbance. There was an Assamese manager in the cycle factory who was in charge ot designing. He was about to be killed and his property worth several thousands was looted and burnt. It is a fact that there were some leftist elements who took part in this disturbance, as stated by Shri Banka Behary Das.

SHRI BHUPESH GUPTA: Who are the leftist elements?

SHRI P. CHETIA: Not your party. I quite appreciate so far as your party is concerned, but these people belonged to the Marxist Party.

VICE-CHAIRMAN AKBAR ALI KHAN): Your time is over. SHRI BHUPESH GUPTA: Who are the leftist elements?

SHRI P. CHETIA: So far as your party is concerned, they were free trom it. It was a fact that the flags hoisted in the offices of the Coogitess, the P.S.P. and Right Communist Party were pulled down.

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So far as the involvement and backing of people in high positions is concerned, that is absolutely incorrect, ay no stretch of imagination it can be proved that there were some high persons behind this. It is most unjust and uncharitable on the part of the hon. Member to say such things.

SHRI BHUPESH GUPTA: Some people were there behind.

SHRI P. CHETIA: As for arrests, do you know what hapened? For specific offences more than 500 people were arrested, and looted properties were found in their possession, and of them more than 100 were non-Assamese people hailing from Bihar, Bengal, etc. It is incorrect to say that there is only one section of people involved in it. It is aboslutely incorrect. There were Biharis, there were. Assamese, Bengalis, Hindus, Muslims, all. More than 500 people were arrested for specific offences. (Interruption). The arrests were made for specific offences. Looted properties were recovered from those persons who were arrested. They were Bengalis, Biharis, there were Hindus, all. There is no distinction. There is no question that it was one type only and others are excluded. All people are arrested in that connection. So far as the action of the Government is concerned. it was the duty of the Government to take note of the happenings beforehand. Possibly Government had thought that there would be no disturbance because the hartal on the 24th was a complete success, it was a peaceful hartal and there was no incident-

AN HON. MEMBER; Is protected areas people entered.

THE VICE-CHAIRMAN (SHRr AKBAR ALI KHAN): No interruptions please.

SHRI P. CHETIA: So far as putting down the National Flag was concerned it was done by a small group of young men. I do not know whether they were students or exstudents. It is a fact that these elements. these hooligans pulled down the flags from many houses, and they pulled down flags from the offices of the Congress, the P.S.P., etc. We are sorry for it, but it should not be taken for granted that the entire students community is responsible for it. These yougmen do not know the background of the flag. We are sorry for it. But it should not have been taken for granted that the entire students are responsible. This small section of students, they do not know that the national flag represents the nation and the, country, they are ignorant of that. So somebody must have incited them to do it. The Chief Minister stated in the Assembly on the 23rd that there are certain foreign elements there in Gauhati. He said-

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"It would not foe denied that external forces had also reflections on these incidents."

There is one important factor that I would like to mention so far as the cycle factory is concerned. The incident took place (between 1.30 and 3.00 P.M. The people of Gauhati came to know about this incident only on the following day's morning. But it was broadcast by Radio Pakistan in the evening even mentioning about the location of the factory. That shows who were the foreign hands in this matter because how did they come to know about the incidents that took place between 1.30 and 300 P.M. on the 26th January in thte cycle factory? But Radio Pakistan broadcast it in the evening. The people of Gauhati came to know about it only the next morning. That shows that there is some sort of foreign hand in this matter.

Sir, I am very grateful to you for giving me this opportunity to speak.

We are really sorry for the disturbances that had taken place at Gauhati; we all feel really sore about them and we are distressed. With these words, I take my seat.

SHRI M. RUTHNASWAMY (Madras); This morning we saw Parliament's attention being turned to disorders of the students in the South and this evening we have been treated to reports of disorders in the North, so that it seems to me that the balance of disorders has been well set by the happenings which we heard about in this House during the course of the day.

It is a most depressing, distressful and even dis-reputable state of affairs that has been revealed by newspaper and personal reports in regard to the happenings in Assam. Law and order seems to have broken down completely on the eve of the last Republic Day and during the course of the Republic Day. The Central Government has been castigated on the floor of this House for its negligence in regard to this matter. But may I remind the House that the maintenance, of law and order, of peace and order, is the primary and principal concern Of the State Government? It is the State Government that is first of all responsible, most of all responsible, for the maintenance of law and order. And by all accounts, the State Government has completely failed.

We saw on this occasion, as on many other occasions—for instance on the eve of the New Year's day in New Delhi and in Berhampore towards the end of last year—the behaviour of the police The main feature of police behaviour nowadays seems to be to look on while things happen; they just look on or turn to the other side when disorderly things are happening under their very nose. This is a very sorry state of affairs. Who is responsible for it? On inquiry we have found both *in* Berhampore and in other places, that the police looked for instructions

[Shri Ruthnaswamy] (trom the headquarters as to what they should do in any particular circumstance. May I ask whether under the new regime, under the Congress regime, Ministers issue instructions to the police to wait for instructions to emanate from headquarters? In the old days the head of the police department was completely left to himself to be responsible for the maintenance of peace and order. It was only when the head of the police and the police took to unlawful actions that the headquarters government intervened. Now, it seems that the police are helpless in these matters.

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Reference was made to hooligans and goondas taking advantage of these movements amongst the students or among adult citizens. But what is the police doing? Again, in regard to this matter, there are so many sections in the Criminal Procedure Code and in the Police Acts which authorise the police to take preventive action, to proceed against those who are likely to bring about disorder in a city or in any place. They are authorised to detain temporarily people whom they suspect of resorting to unlawful actions. Why JS not this being done? Why are the lections of the Criminal Procedure Code and the Police Acts not being used by the police now-a-days?

And then reference was also made- I think the Home Minister himself referred to it in the debates in the other House-that sections of the Central Police are posted in the States in order to look after the protection of Clentra) Government properties or in order to aid the local police. What is the strength of the Central Armed Reserves in Assam? And what do they do in order to help the local police? What do they do in order to protect the Central Government properties like the airport. From a report received from one of our Members, Mr. Patodia of the other House who went to make an on-the-ipot study of the situation, it appears

that the airport had been attacked and an airhostess has been even injured. In such a period of disturbances, is it not the duty of the Central Government to see that Central Armed Reserve Police is posted at stations belonging to the Central Government? And what is the strength of the police? Is the strength of the police adequate in any State to meet these new challenges to peace and order? These challenges to peace and order in modern times are becoming very serious. These challenges are organised challenges. They are created almost every other day. They use all the modern methods open to disturb peace and order. Is there any census kept of these hooligans and goondas in every city so that preventive action can be taken against them? Prevention is better than cure in this case as in almost all other cases. And preventive action by the police could have prevented many of these acts of disorder which are becoming almost endemic if not epidenic in this country. And what is that all due to? And what about the passivity of the Chaliha Ministry? It is acknowledged that they did not do anything in order either to prevent the occurrence of these disorders or in order to suppress this disorder when it took place. Are they trying to teach the Central Government a lesson for its progressive policy in regard to the grant of autonomy ta certain portions of Assam? Are they wanting the Central Government to realise that if they go on with this progressive policy, the Assam Government will not be interested in the maintenance of peace and order in its own territory? Or is it due to the large infiltration of people from Pakistan, which infiltration may disturb the balance between the two major communities, Hindus and Muslims? Has this infiltration led to the tension that exists between the two countries? Not only Muslims, but other people from other parts of the country have settled down. There is a large community of Marwaris who

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have settled down there. When I visited Chirapunji station, I found a Marwari settled there, keeping a *dukan*, a place for moneylending. Are these settlements of "foreigners" in Assam disturbing the minds of the people of Assam? Formerly, a: few years ago when the Bengali-Assamese riots took place, the contention of the Assamese people was that the Bengalis were overcrowding Assam, that they were monopolising all the chief offices in the State in industry, in commerce. All these things have to be looked into, and the Central Government must take a very intimate interest in the affairs of States with sensitive areas like Assam.

Sir, Mr. Bhargava revealed that there was an enquiry and a report j has been sent. Why should that report not be placed on the Table of the House so that we may know the details of all these disorders, especially the causes of these disorders? Is it because of the Chaliha Ministry's involvement in this matter, or are there, any charges against the Chaliha Ministry that they have not been up to the mark in the maintenance of peace and order, especially in the prevention of these disturbances that this report is not being made public? It would be a service to this House and to Parliament and to the public if this report were made public so that we may know the reality, the truth of the situation. All these disturbances are really very disturbing to those who want peacje and order to be maintained so that the progress of the country may be sustained because without the elementary conditions of peace and order, no great progress can be predicted for this country.

श्री सुन्दर सिंह भण्डारी (राजस्थान) : उपसभाष्ट्रयक्ष महोदय, 26 जनवरी को गौहाटी में जो दृश्य उपस्थित हुआ मैं समझता हूं कि देश के सभी क्षेत्रों में उसकी निन्दा हुई है।

जिल्ला योजनाबद्ध तरीके से एक दो चार घंडों में इतना बड़ा नकसान वहाँ पर कर दिया गया उसके संबंध में यह शंका करना कि योजनावद्ध था या नहीं था में समझता हं कि जो व्यक्ति उस घटना की कल्पना कर सकता है, जिसने उसे ग्रांखों से देखा है वह कभी इस तर्कं पर विश्वास नहीं कर सकता है। वह योजनाबद्ध था । हाँ, इतना जरूर है कि आसाम की परिस्थिति पिछले कुछ वधौँ से काफी गयी हुई ग्रीर उलझनों से भरी हुई बनती जा रही है। ग्रासाम के ऊपर कई लोगों की ग्रांखें लगी हुई हैं ग्रीर यही कारण है कि अपने अपने स्वार्थ को सिद्ध करने के लिये ग्रासान की विसी भी स्विति को लेकर विस्फोट पैदा किया जा सकता है धौर इसके लिये लोग इन्तजार करते रहते हैं।

में यह स्वीकार करता हं कि आसाम में बेकारी है, आसाम में यरीबी है, लेकिन मैं आपके द्वारा यह ध्यान संसद् के सभी सदस्यों को दिलाना चाहता हूं कि ग्राज सारे हिन्द्रस्तान में बेकारी है, सारे हिन्द्रस्तान में याज गरीबी है और वह इसके चंगल में फंसा हुआ है । श्रासाम में बहुत से लीग राजस्थान, हरियाणा, गुजरात ग्रीर पंजाब के व्यापार के काम पर लगे हुए हैं और वे वहां पर वर्षों से व्यापार का काम करते हैं। वहाँ पर उनमें से कुछ लोगों ने चाय के बगीचे भी ले लिये हैं विदेशियों से और उन बगीनों पर काम करने के लिये केवल मालिक ही नहीं बदले, वहाँ पर हजारों लाखों मजदर बिहार और उत्तर प्रदेश के मजदूर चान-बागानों में चाय चुनने के कामी पर लगे हुए हैं। मैं यह नहीं कहता कि वहाँ पर लेशर उपलब्ध नहीं है और बाताय के लोगों में बेकारीकासवाल नहीं है। मैं यह मानतः हं कि ग्रासाम में गरीबी का सवाल है, ग्रासाम के अन्दर उद्योगीकरण का सवाल है और वहाँ पर कारखाने स्थापित करने का सवाल भी कम महत्वपूर्ण नहीं है। इस तरह के ये सब प्रश्न हैं, जिनकी तरफ हम को तवज्जो 2231

सुन्तर सिंह भड़ारी
देनी चाहिये क्योंकि ग्रासाम की जो समस्या है
बह एक खास किस्म की है ग्रोर उसकी
समस्याग्रों को हल करने के लिये हमें ग्राथमिकता देशी चाहिये। ग्रागर, हन वहाँ के
विग्रय में ध्यान देंगे तो बहाँ का जल्दी से
ग्रायिक विकास होगा। इसी बात को ध्यान
में एखकर हमें उस स्टेट की विशेष सहायता
करनी चाहिये, वहाँ पर जल्द से जल्द कारखाने
स्थापित किये जाने चाहिये। ग्रागर इस तरह
की कार्यवाही की गई तो मैं समझता हूं कि
सीरा देश इसमें सरकार का समर्थन करेगा।

लेकिन मैं यह बात नहीं समझ पाया है कि जो मारवाडी ग्रीर राजस्थानी लोग वहां **पर** व्यापार करते हैं उन्हीं के ऊपर सारा गुस्सा इन लोगों ने नयों निकाला ? राष्ट्रपति महोदय के भाषण के अवसर पर यहां पर एक माननीय सदस्य ने यह कहा या और इस बात का उल्लेख किया था कि बाहर के लोग वहां जाकर व्यापार पर कब्जा किये हुए हैं। मैं उनसे एक सीवा सादा सवाल यह पूछना चाहता हं कि क्या उनको फिर इस बात की क्षिकायत नहीं होती कि अगर यह सारा व्यापार ग्रासाम के निवासी ही करते, ग्रनर व्यापार वहां के लोगों के हाथों में होता तो उनका समाधान हो जाता, तब फिर मैं उनकी यह शिकायत कुछ समझ सकता था। लेकिन हमारे देश में कुछ तत्व ऐसे हैं जो किसी जगह पर किसी भी इंडिविजल के इन्टरप्राइज ऐफर्ट को स्वीकार ही नहीं करते हैं और ऐसी स्थिति में वे वहां पर परिस्थितियों को विषम बनाने का प्रयत्न करते रहते हैं। बेकारी और बाहर के लोगों द्वारा व्यापार करना, यह ब्रह्मपुत्र की घाटी में सब जगह विद्यमान है। अगर केवल बेकारी की वजह से वहां पर आन्दोलन उठा है तो आसाम में इस तरह की घटनाएं पिछले 4, 6 और 12 महीनों से घटित हो रही हैं। इस तरह की घटनाएं ग्रलग ग्रलग शहरों में ग्रौर ग्रलग ग्रलग जगहों में घटित हो रही हैं। ग्रगर बेकारी की समस्या को हल करने का सवाल होता तो इसको पोलिटिकल प्लेटफार्म द्वारा हल किया जाता और यह बात समझ में भी ग्रा सकती थी । लेकिन इस तरह की समस्याओं का समाधान केवल कुछ दकानों को लटने से, कुछ मकानों की जलाने से हल नहीं हो सकता है और इस तरह से लोगों को नौकरी मिलने की गुंजायण नहीं होती है। इस तरह का जो आर्य मेंट दिया जाता है वह किसी भी तरह समझ में नहीं या सकता है । मैं सदन के सदस्यों की जानकारी के लिये कहना चाहता हैं कि बेकारी के लिये काम करने वाले संगठनों, विकास के लिये काम करने वाले संगठनों, ब्रासाम के विद्यार्थी जिनके सामने बेकारी का सवाल खड़ा है और भी इस तरह के जितने भी संगठन हैं, उन्होंने खलेशाम इस प्रकार के किसी भी काम का समर्थन नहीं किया। वे लोग भी आसाम की बेकारी को दर करना चाहते हैं, वे लोग भी ग्रांसाम के साधारण व्यक्ति की ग्राधिक उन्नति हो इसमें रुचि रखते हैं । जैसा कि माननीय सदस्य ने तर्क दिया कि बेंकारी के कारणों ये घटनाए हई, बाहर के लोग वहां पर व्यापार करते हैं इस वजह से ये घटनाए हुईं। मैं चाहता हं कि उनके इस आग्यमेंट का समर्थन वहां पर श्रासाम में चलने वाला कोई संगठन, जो लोगों की ग्रायिक समस्याओं में रुचि रखता है, जो ग्रासाम के लोगों को ग्रायिक दृष्टि से समद करना चाहता है, ग्रासाम की बेकारी की समस्या का समाधान करना चाहता है. वह राजनैतिक स्तर पर इस प्रकार की गति-विधियों की सराहना या समर्थन करने की कोशिश करता । लेकिन ये दोनों सवाल एक दूसरे से जड़े हुए नहीं हैं। ये सवाल वारी वारी से पैदा किये जा रहे हैं।

यहां पर भागैंव साहब ने कुछ उल्लेख करने की कोशिश की । मैं जानता हूं कि उनको बोलते समय कितनी मजबूरियां हैं । सप्रू साहब ने थोड़ा उसको पिनपाइन्ट करने की कोशिश को, लेकिन वे इस सवाल को टाल गये । मैं यह कहना चाहता हूं कि वहां पर

पिछले दिनों जो ये घटनाएं घटीं, ये ग्रासाम की हिन्दू जनता पर घटीं । मैं इसमें ग्रासामी श्रीर नान-ग्रासामी का भेद नहीं करता क्योंकि वहाँ पर केवल दूकानें नहीं जलीं गौहाटी में रिक्णा चलाने वालों की सौ झोंपडियां भी जलाई गईं। इसलिये मैं यह नहीं मानता कि जिन दूसरे लोगों ने उनके व्यापार पर कव्जा कर रखा है उनके खिलाफ नाराजगी थी। उन्होंने ग्रासाम के लोगों के विकास के दरवाजे बन्द कर रखे हैं, यह तक तो मेरी समझ में या भी सकता था, लेकिन झोंपडियों में रहने बाले उन रिक्मा चलाने वाले लोगों ने किस का कसूर किया था। उन्होंने वहां किस की नौकरी छीनी । ग्रासाम में रिक्शा चलाने बालों का कैंपिटल इंड्रेस्ट क्या हो सकता था ? तो उन रिक्शा चलाने वाले लोगों की झोंपडियों को इसका शिकार क्यों दनाया गया।

मैं भ्रापके द्वारा माननीय सदस्यों का ध्यान इस प्रश्न की छोर धाकवित करना चाहता हं कि श्राह्म सीमावर्ती क्षेत्र है, पाकिस्तान की उस पर निगाहें हैं। पाकिस्तान श्रासान को हडका। चै ह ।। है और व किस्तान कोशिशों कर रहा है आसाम को किसी प्रकार दबोचने की । मस्लिम बहल जनसंख्या के ग्राधार पर पाकिस्तान की रचना, पाकिस्तान की निमिति हुई थी । जिस मस्लिम बहुल ग्राबादी के सिद्धान्त पर जोर दे कर वह पाकिस्तान बनवाने में कामियाब हो गया. उसी को ले कर ग्राज वह यह पड्यंत चला रहा है, साजिशों में लगा हुआ है कि निकटवर्ती क्षेत्रों को ग्रगर वह मस्लिम बहल बनवाने में सफल हो जाय तो पाकिस्तान को फिर से एक मौका मिलेगा ऐसे क्षेत्रों पर ग्रपना ग्रविकार जताने के लिये । यह ग्राज साफ तीर पर मानी हुई बात है। ग्रासाम की सरकार ने भी स्वीकार किया है कि पाकिस्तान बड़े योजनाबद्ध तरीके से अपने यहां के मस्लिम जनसमाज को ग्रासाम के ग्रन्दर भेज रहा है, वह इनफिल्ट्रेशन करवा रहा है और बह सब प्रकार से सहयोग दे रहा है इन इनफिल्टेट करने वालों को । ग्राज इन-

फिल्टेशन करवाने के पीछे उसकी यह मंशा है कि ग्रासाम को किसी न किसी प्रकार से उसकी पापलेशन बैलेंस कर के बदलवाई जा सके तो 1940 से जो पाकिस्तान के नेताओं का सिद्धांत रहा है जिसके ग्राधार पर वे 1947 में पाकिस्तान बनवाने में कामियाब हो सके, उस सिद्धांत के धनसार धागे उनकी मौका मिलेगा कुछ ऐसे क्षेत्रों के बारे में दावा करने का कि श्रव वे मुस्लिम बहुल क्षेत्र बन गये हैं। इसलिये उन क्षेत्रों पर उनका ग्रधिकार होना चाहिये । श्राज पाकिस्तान जो काश्मीर के बारे में कई बार तर्क देता है उसका भी एक कारण रहा है और उसकी ग्राज गंजाइश बढ़ती जा रही है इस सरकार और इस देश के द्वारा अनक्वालिफाइड टर्म्स में इस बात की निश्चित रूप से घोषणा न करने के कारण, लेकिन इस सिद्धांत को बिल्कुल ब्रटट सिद्धांत के रूप में स्वीकार करने में जी कभी कभी जवान दवा कर बोलने की बातें पैदा होती हैं उसमें पाकिस्तान का वह मंसूबा, पाकिस्तान की वह प्लार्निंग कि ग्रगर हम ग्रासाम को मस्लिम बहल प्रांत बना देंगे तो ग्रासाम की पाकिस्तान के क्षव में ले पाना उसके लिये संभव होगा, इपमें वह सफन हो जायेगा और इसके लिये वह कोशिश कर रहा है अपने लोगों को इनफिल्डेंट करवा के।

ग्राज पाकिस्तान के साथ ही जोन की सांठगांठ है। ग्राज ब्रह्मपुत्र की घाटी ग्रासाम को दो स्पष्ट भागों में बांटती है। चीन ने नेफा पर श्राक्रमण किया है। नेफा के सम्बन्ध में उसके क्लेम्स भ्रभी तक खत्म नहीं हुए। ग्राज उसकी ग्रांखें गड़ी हुई हैं ग्रासाम के कारी भाग पर, ब्रह्मपुत्र की ऊपर की घाटी पर, ग्रीर ग्रासाम के दक्षिणी भाग पर, पाकिस्तान समझता है कि हमारा यह बन्दर-बांट हो जाय। ग्राम कम्युनिस्ट चीन ग्रपना मंसूबा पूरा कर सका और ग्रासाम बैली के नीचे के हिस्से पर ग्राम पाकिस्तान भ्रपन पड़मंत्र में सफल हो गया तो ग्राप समझ सकते हैं कि बहां क्या होगा। ग्राप ऐसी परिस्थिति ग्रासाम में पैटा हो गई तो फिर

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## [सुन्दर सिंह भंडारी]

आसाम को बांटने का, आसाम को हड़पने का एक औरतरीका उसको प्राप्त हो सकता है।

यह माणित है कि 26 जनवरी को दंगा करने वाले लोगों ने केवल हल्लड-बाजी नहीं की। यह बात सब है ग्रीर मैं समझता हं कि कांग्रेस के नेता भी इस वात को स्वीकार करेंगे कि उन्होंने विद्यार्थियों को रिपाटलक डे सेलिब्रेशन्स को बायकाट करने के लिए जो उत्साहित किया वह उन्होंने ृहत बड़ी गलतं की । आ**ज** वे पश्चाताप काते हैं और स्वीकाए करते हैं कि उन्होंने ग्रन्छा कदम नहीं उठाया । उनको जो प्रोत-साहन दिया गया --सेंट्ल गवर्नमेंट की रियार्गेनाइजेणन स्कीम के खिलाफ नाराजगी प्रगट करने के लिये उन्होंने विद्यार्थियों को उपयोग करने की जो कोणिश की, तो यह शस्त्र पकड़ते समय सोचना चाहिये था कि हुम उनको संभाल पायेंगे कि नहीं, वे हमारे काब में रह पायेंगे कि नहीं। मझे अफसोस है कि कांग्रेस का गठन ग्राज कुछ बातों के लिये किसी का उपयोग करने की कोशिश करता है मगर उसमें वह ताकत नहीं बची है कि वह सारी शक्तियों को संभाल कर के नियंत्रण में चला सके । ग्राज वे कहते हैं कि यह कोई हमने अच्छी बात नहीं की कि हमने रिपब्लिक है के जशन को वहिष्कार करने की बात की । वे विद्यार्थी जिन को कहा गया कि रिपब्लिक डे सेलिब्रेशंस का विरोध करों उनकी ग्रांख केवल उस दिन लगाये जाने वाले राष्ट्रीय झंडों पर थी। उनको सिखाया गया था कि राष्ट्रीय ांडों का अपमान करो, इस केन्द्रीय सरकार ने हमारे साथ अन्याय किया है, उस अन्याय को प्रगट करो, यह सरकार इस प्रकार के प्रदर्शन ग्रीर इस प्रकार का ग्रपमान किये बिना हमारी धावाज सुनने के लिये तैयार नहीं है। वे चले और उनमें से कुछ कम्यनिस्टीं के दफ्तर में भी पहुत गये, कोई किसी दूसरी पार्टी के दपतर में भी पहुंच गये। मैं इतना कह सकता हूं कि वहां पर वे गये हैं केवल राष्ट्रीय झंडे का ग्रपमान करने के लिये।

यह बात वहां पर किसी पार्टी को चोट पहंचाने के लिए नहीं की गई। सब मकानों पर जहां-जहां तिरंग अंडे लगे हुए थे उनको उतारा गया । यह तो वे लोग सोच जिन्होंने उन्हें प्रेरित किया अपने छोटे से राजनीतिक फायदे को प्राप्त करने के लिए कि हम लोगों को कौन से रास्ते बताएं। राष्ट्रीय झंडे का ग्रपमान करने का ांस्ता उन्होंने बताया यः नहीं बताया, यह तो उन लोगों के विचार करने की चीज है, लेकिन इस परिस्थिति का फायदा उन लोगों ने उठाया जो हमेशा ब्रासाम में मौके की तलाश में रहते हैं जो बाकायदा संगठित किए गए हैं, ट्रेन्ड किए गए है, जिनके पास हथियार हैं, जिनके पास तिजोरियां तोडने के सामान हैं। यह साधारण लट-खसोट करने वा ा व्यक्ति नहीं कर सकता। यह धार्गेनाइज्ड प्लान-लोगों को जस्त्र दिए गए, हथौड़े दिए गए, ये परिस्थितियां पैदा करने की कोशिश की गई-शायद पाकिस्तान के उसी प्लान का हिस्सा है कि एक तो वाउट-नम्बर करो इनफिल्ट्रेट करके ग्रौर ग्रगर किसी प्रकार से हिन्दुओं के दिम ग में स्केयर पैदा किया जा सकता है तो पैदा करो । लोगों ने कहा कि सारी घटना में कोई मरा नहीं। मैं समझता हं कि मरा नहीं यह एसपेक्ट भी इसकी गम्भीरता को प्रकट करता है। जो तिजोरियां तोड सकता है, जो घरों में आग लगा सकता है, क्या उसको व्यक्ति की हत्या करने में रहम श्राता था, इसलिये उसने हत्या नहीं की ? हर ग्रादमी जानता है कि यह वाउट-नम्बर करने का प्लान मास मेसेकर से भी सम्भव नहीं हो सकता । यह प्लान है एक भगवड़ की माचना पैदा करने का । असमी आसाम छोडकर कहा जायगा, ग्रसमी के ऊपर जल्म ढाग्रो लेकिन वह मन्द्रवर है, छोड़कर नहीं जा सकता। तो वीकेस्ट लिन्क जो बाहर का आया हुआ व्यक्ति है, जिसके खिलाफ सब एलीमेन्ट्स हैं--इकानामिक ग्राउन्डस पर ग्रौर दूसरे कारणों से---जिसको सब क्चलने के लिए तैयार

हो जाएंगे, जिसके लिए ग्रांसू बहाने वाला कोई नहीं मिलेगा उस कमजोर से कमजोर कडी को चोट मारो, उसके ग्रन्दर डर पैदा करो, विध्वंस करो ग्रीर उसके भागने की परिस्थिति पैदा करो । यह प्लान श्रासाम में चल रहा है।

Short duration

discission MI

प्रोफेसर रत्नस्वामी ने एडमिनिस्ट्रेटिव इन-ऐफिसियेंसी का सवाल उठाया । किसी भी क्षेत्र की हुकुमत वहां के नागरिकों की जान की सुरक्षा अगर न दे पाये तो यह गलत चीज है। केन्द्रीय सरकार को भी इसरें बीच में पड़कर वहां के लोगों को ब्राप्श्वासन देना चाहिये। चव्हाण ने कहा कि उन्होंने पहले ही कहा या कि गोहाटी फोकल प्वाइंट हो सकता है मैं जानना चाहता हुं कि जब उन्होंने कहा कि गोहाटी फोकल प्वाइंट हो सकता है तो चालिहा की सरकार को उन्होंने यह बताया या नहीं बताया ? क्या उनका यह कहना है कि चालिहा सरकार को बताने के बाद भी चालिहा सरकार ने वह जिम्मेदारी नहीं निभाई। उस दृष्टि से वे बात करें तो दूसरी वात है। ग्राज ग्रासाम में पाकिस्तान की योजना चल रही है, ग्रासाम के ऊपर ग्रपना ग्रधिकार जताने के लिये उसको मुस्लिम बहुल बना कर पाकिस्तान के क्लेम्स को ग्रधिक जस्टीफाई करने की योजना । गोहाटी में बहुत दर्दनाक दश्य हुआ, जोरहाट में हो चुका है, नवगांव में इसके पहले दंगे बड़े पैमाने पर हो चुके हैं। इन सब में एक हो ट्रेंड दीख पड़ता है कि एक ऐसे तबके को जो ग्रासाम में वीकेस्ट हैं, जो डिफेंसलेस है, जिसके लिये कोई आंसू बहाने वाला नहीं है उसी को शिकार बना 7 R.S.-8

कर पापूलेशन परसेंटेज को बदलने का पाकिस्तान ग्रौर पाकिस्तान के प्रेरित तरीकों पर सारा षडयंत्र वहां पर चल रह है। अगर इस दृष्टि से ग्रासाम के ग्रन्दर हम सावधानी बरतने के लिये तैयार नहीं तो आज गोहाटी के लोग शिकार बने हैं, कल कोई ग्रीर मौका श्रायेगा ।

happenings in

Gauhati

लाचित सेना है। नाम है उस महा-पुरुष का जिसने ग्रासाम को मुगलों 🗟 श्राक्रमण से बचाया। ग्राज उसी के नाम पर यह सेना गठित की गई है। उसका कहीं दफ्तर नहीं । केन्द्रीय सरकार अभी कहीं लोकेट कर पाई हो तो मुने मालुम नहीं। उसकी जानकारी देनी चाहिये, नहीं तो लाचित सेना का उपयोग किया जा रहा है अपने अपने मंसूबों को पूरा करने के लिये। सरकार को केवल इस लाचित सेना की ग्राड़ में इन सारी चीजों को बुश ऐसाइड करने की जरूरत नहीं। पर लाचित सेना के नाम पर दी गई तारीखें वहां पर क यान्वित होती है और इसी आधार पर लोगों ने आगे के लिये जून का महीना तय किया है ब्रासाम में फिर से खुरेजी करने के लिये, लोगों के मनों में ड' पैदा करने के लिए श्राप गोड़ाटी के लौगों को सुरक्षा दें, लोगों की क्षतिपूर्ति करें, यह तात्कालिक चीज है, लेकिन फिर घटने वाली घटनाओं को आप रोकने का इन्तजाम क्यों नहीं करना चाहते। ग्रगर सही तौर पर ग्राप परिस्थित को देखें तो यह कोई मुश्किल नहीं है। परिस्थिति को देखने के बाद भी ग्रगर ग्राप जावरण में बात करना चाहते हैं तो मुने अफसोस है। ऐसी स्थिति में इन घटनाओं को रोकने में श्राप किस हद तक कामयाब हो पायेंगे इस **पर** ग्राप स्वयं विचार करें।

گسی جماعت کی نہیں ہے بلکہ ملک کی مسلم نمایندگی کا هم کو حق ہے - میں اپنے دوست بہنداری صاحب کو یہ یہ یقین دلانا چاهتا هوں که پاکستان هو یا دوس یا دنیا کا کوئی اور ملک اس ملک کا مذہب کچھ بھی کیوں نہ هو هم سب اس کا مقابلہ کویں گے اگر وہ هندوستان کی کسی بھی حصہ پر حمله کوے یا هندوستان کا کوئی حصہ چھیننا

هری اے - ایم - طارق (جموں و كشير): مستر وائس چيرمين-میں سب سے پہلے انتہائی افسوس کے ساتھ ملک میں جو قسادات ہو رهے هیں ان کی مذمت کرنا چاهتا هوں - جہاں تک آسام کے فسادات كا تعلق هـ هم ان كي مذمت كرتے هيو اور میں اس ایوان کو یقون دالنا چاهتا هون که هر هدوستانی ان فسادات کی مذمت کرتا هے - هر مددوستانی کا يه ايمان ه اور هونا چاهيئے - اگر ملک کی ترقی هم پر الزمی هے تر ملک میں امن هونا چاهيئے - ملک ميں اگو جهار اور فسادات هوں تو سلک ترقی نههن کو سکتا - میں بهارگوا صاحب کی اس اپیل کے ساتھ متفق ھوں جو انہوں نے اس ملک کی تمام سیاسی جماعتوں سے کی ہے - هوم منستر چوال صاحب نے بھی بار بار اس ایوان میں اس بات کا ذکر کیا تھے کہ یہ کسی سیاسی جماعت کا مسئلہ نہیں ہے۔ هم كو اس مسكله كو أيك قوسى نظوية سر دیکھلا فے اور ملک کے قائدہ کے لئے ديكهذا هي - ليكن مستر وأنس چيرمين مجهد التهائي افسوس في أنه دوست بهنداری صاحب کی تقریر پر - مجھ يقين تها كه بهنداري صاحب جب تقریر کریں کے ملک کی مرجردہ حالت ایدی نظر کے سامنے رکھیں گے اور وہ کوشش نہیں کریں گے جماعتی نظریت کو پیس کرنے کی - اس ایوان کے اندو جب هم بیتهتے هیں تو هماری حیثیت

هیں - بےکار هندو بھی هو سکتا هے اور 
هندو هے - هندو کی اکثریت هے بےکاری 
میں کیورں کہ اس کی آبادی زیادہ هے 
سکھ هے بےکار هے ، عیسائی هے بےکار هے ، 
مسلمان هے بے کار هے - اگر مسلمان 
بھی اپنی بےکاری کے خلاف مظاهوہ کرتا 
هے تو اس کے یہ معلی نہیں هے کہ وہ 
هندوستان کے آئین کا دشمن هے - اس 
ملک میں لوگ آج قومی جھندے کو 
ملک میں لوگ آج قومی جھندے کو 
ملک میں ادر اگر یہ 
حوکت ایک مسلمان بھی کرتا ہے تو 
میں سب مسلمان بھی کرتا ہے تو 
حوکت ایک مسلمان بھی کرتا ہے تو 
آپ تمام مسلمان پر کیوں شک کرتے 
آپ تمام مسلمان پر کیوں شک کرتے

श्री सुन्दर सिंह भंडारी: किस ने किया है? मैं ने नाम नहीं लिया है। अगर आप अपने मन का पाप धोते हो तो आप जानिये।

شوی اے - ایم - طابق : حدواس میں مسلمان بھی عو سکتا ہے ـ

श्री सुन्दर सिंह भंडारी: मैं ने नाम नहीं लिया ।

شری اے - ایم - طارق : بالکل نہیں - اگر آپ میں اخلائی جرات عوتی تو آپ صاف کہتے - آپ نے کہا که پاکستان کا اس کے پینچھے ھاتھ

श्री सुन्दर सिंह भंडारी: यह कह रहा हूं। श्रव भी कहता हूं।

شری اے - ایم- طارق : میں بھی کہتا موں لیکی آپ نے جس طریقہ سے کہا ہے اس سے معلوم موتا ہے کہ آپ کے

پاس شاید اعداد و شمار نهیں هیں که آسام میں جو فشادات هوئے هیں اس جہاں هندوؤں کی جائداد لتی فے وهان مسلمانوں کی بھی جائداد لوتی گئی ۔

श्री सुन्दर सिंह भंडारी: बताइये जरा बिल्कुल नहीं।

شری اے - ایم - طارق : مسلماتوں
کے بھی مکان جلائے گئے - وائس
چیزمین صاحب میں اس مسئلہ کو
چھوٹا نہیں چاھٹا تھا میں اور طریقے
سے ایکی تقریر کونا چاھٹا تھا لھکی
مھرے پاش یہ ہے ۔

1. Assam Type house (burnt) value Rs. 50,000

SHRI SUNDAR SINGH BHAN-DARI: Types house run by whom?

SHRI A. M. TARIQ: It was his own house.

SHRI SUNDAR SINGH BHAN-DARI: Type house run by whom? That is what you do not know.

SHRI A. M. TARIQ: Then, Nazmul Hussain (Assamese) double storeyed Assam type building, one burnt, value Rs. 70,000. Then, Asfi Khatun (Assamese) (widow of Narul Islam), one Assam type house, burnt, value Rs. 50,000.

مهرے پاس +0 - +ا نام هیں - اور اس نے ساتھ جہاں مسلم آبادی زیادہ تھی - میں نے پچھلی دفعہ بھی کھا هے وهاں مسمانوں نے اپ غیر مسلم همسایوں کو ، اپ دوستوں کو پناہ دی هے - ان کی جائداد بچائی هے - میرے پاس ان کے نام بھی هیں -

discussion in

[Shri A. M. Tariq.]

Shri Dayal Sarma of Marwari community, having grocery shop near Gauhati Club is still living with family at Hidayetpur with a Muslim family.

SHRI SUNDAR SINGH BHAN-DARI: I accept it.

تو میں کہنا چاهتا هوں که ان فسادات مهن هر ایک کی جائداد پر حمله هوا ھے لیکن جس طریقہ سے بھلڈاری صاعب نے فرمایا ہے وہ درست نہیں هے - میں بھی جانتا هوں ، هم میں سے کوں نہیں جانتا ہے کہ پاکستان هدوستان کی سرحدوں کے قریب ایشی فوجى طاقت بوها رها هے ليكن كيا يم حقیقت نہیں ہے کہ هم نے بار بار اس کے خلاف چيللم کيا هے - کيا يه حقيقت نہیں ہے کہ آپ کے شاتہ بہ شاتہ هم نے پاکستان اور چائنا کے حملہ کا مقابلہ کیا ہے -

श्री सुन्दर सिंह भंडारी: जरूर किया है।

شرى اے - ايم - طارق : ضرور کریں گے۔ آپ کو خوش کرنے کے لئے نہیں کریں گے بلکہ اس لئے کریں گے کھ یہ مہرا وطن هے - هم نے اس وطن مهن الله باپ داداوں کی آخری هدیاں دفنائي هين - اس وطن مين ميرا کلچر ہے یہ صرف آپ کی میراس نہیں

श्री सुन्दर सिंह भंडारी: ग्राप पाकिस्तान की बकालत कर रहे हैं या ग्रपनी।

شری اے - ایم - طارق : میں ایغا

श्री सुन्दर सिंह भंडारी: ग्रपनी करिये न । मैं भ्रापको समझाता हं।

شری اے - ایم - طابق : اور پاکستان کے مخالفت کر رہا ہوں - مجھ اس دن کا یقین ہے جس دن آپ پاکستان ساتھی ھوں کے اور ھم نہمیں ھوں گے -

श्री मुन्दर सिंह भंडारी : अच्छा ।

شرى اے - ايم - طارق : كهونكه دونوں کی تصریک مذهب کی بلیاد پرهے ، نقرت پرهے ، جن سلکه کی بنیاد بھی نفرت پر مے اور پاکستارے کی بلیاد بھی نفرت پر ھے - آپ دونوں سیکولر طاقتوں کے خلاف ایک دن مل کر حملہ کریں کے لیکن اس وقت الم ھندوستان کے سیکولوزم کے ساتھ ھوں گے نام كنچه بهي هو ، وه مهته هو ، شكلا هو، ولا عابد على هو ع هم سب اكتهے هوں كے اور فرقه پرستی کا مقابله کریس کے -میں آپ کو یقین دلانا چاھتا ھوں که اس طوح کی باتیں کونے سے ملک کی فضا کو خراب کونا ، ملک کے اس کو خطرہ میں ڈال کر اپنی لیڈر شپ قائم كرنا ، يه مين سمجهتا هون كه ملک کے ساتھ دیانت داری نہیں

श्री सुन्दर सिंह भंडारी : इसीलिये तो परिस्थिति बिगड़ती जा रही है।

شرى له - ايم - طارق : بالكل انہیں بکوے کی ۔ بکوتی اس لئے ہے

happenings in Gauhati

شرى اے - ايم - طارق : ميں آپ کی ایک بات کے دس جواب دوں کا -ایسی بات نہیں ہے کہ آپ کے چالئے سے گهبراتا هول اس کی رجه سے آیے ضمیر ارر اصول کو قربان نہیں کر سکتا ہوں – میں جان دے دونکا لیکن حقیقت کے خلاف کوئی بات . . . خ

श्री सुन्दर सिंह भंडारी: मैं भी उसूल को कुर्वान नहीं करता हूं।

شرى اے - ایم - طارق: آب بھی دے دیجئے اور میں بھی دے دوں کا لیکن پهر دیکهنے که کس کا خون کوں سا رنگ لیتا ہے میرے خوں سے سیکولزم کے گلاب نکلیلگے اور آپ کے خون ہے فرقہ پرستی کی ہو آئیگی -

श्री सुन्दर सिंह भंडारी : इन वातों से तो यह मालूम पड़ता है कि यह . . .

یا شری اے - ایم - طارق : باتوں کی یات نہیں ہے - ہم اس ملک کو ایک رکھنا چاھتے ھیں اور مجیے معلوم ھے -میں بھقاری ماحب کا احترام کرتا هوں - بهنداری صاحب نے آج جو تقریر کی ہے وہ ان کے دل کی تقویر نہیں ہے وہ تقریر منصض کسی خاص گروہ کے دہاؤ سے کی ھے - ورنہ بہلتاری صاحب ایسی تقریر کرنے والے نہیں هیں ، بهنداري صاحب منجيور هوكر كسي جماعت کے ایکریسو گروپ کے کہلے پر ہ ایگریسو گروپ کی وجه سے ان کو ولا تقریر کرنی پڑی ورنه ولا آیسی تقریر

که اگر آپ اس طرح کی بات کویں ۔ اگر آپ پاکستان کے خالف بات کریں ہم آپ کے ساتھ ھیں لیکن جب آپ پاکستان کے پردہ میں یہاں کی سب سے ہوئی اتلیست پر حملہ کرتے میں جب آپ ان کو اید تیر ستم کا نشانه بغانا چاہیے هیں تو میں آپ کے خلاف آواز بلند کروں کا – میں اکیا ھی نہیں ھوں بلکہ اس ملک کے کروڑوں ھندو آپ كى متفالفت كريلكي than 1 min

Short duration

discussion im

श्री सुदर सिंह भंडारो : पः किस्त न के पद में बैठना छोड़ दीजिय।

<u>شرى اے - ايم - طارق : ميں اس</u> ملک میں اکیلا نہیں ہوں ۔ میں آپنے كو يقين دلاتا هون كه اس ماك مهور کروروں میرے ساتھی ھیں - ان کا مذاب كچه بهي هو - هدوستان كي اكثريت السيكولو هي ارد اكر آب كي چهرقی سی اقلیت یه کهتی هے ب چهوالی سی اقلیت پر اگر آپ یه کہتے ھیں که آسام میں پاکستان نے فسادات کرائے ، چین نے فسادات كرائم ، تو ميرته كا قتل عام كس ني کرایا ؟

श्री सुन्दर सिंह भंडारी : ग्रगर ग्राप में भ्राख़ताकी जुरात है तो सामने भ्राकर कहिये कि मिरठ...

شرى اے - ايم - طارق : ان دونور چیزوں کو اگر آپ جور کر لانا جاھتے هیں تو اس[کا ہوی[جواب میں دینے کے تيار هوں -

श्री सुद्धर सिंह भंडारी: जरूर दीजिए।

(اے میرے محصوب تو چاھے کوئی کیوا پہن لے تجھ کو تیرے قد سے پہچائتا هوں - ) آپ کیسی بات کیجئے میں جانتا هوں که آپ کے پیجے کیا ہے۔ آپ کی تعصریک کیا ہے - آیئے بہندانی صاحب یہ بھول کو کے کہ آپ کس جماعت کے نمائندے ھیں اور میں بھی ية بهول جاؤں كة ميں كس جماعت کا نمایلدہ میں مندوستانی کی حیثیت سے شانہ یہ شانہ چل کو هدوستان کے فسادات كوختم كريق - اكته هو كر چلیں - آپ ، میں اورا راج نرائی اور تمام لوگ اینی جان اس لئے دیں که ونگ کے نام پر ، مذہب کے نام ا پر ، وہاں کے نام پر ، جغوافیہ کے نام پر کوئی فسادات نہیں موں گے - ہم سب ایک هیں خدا کے واسطے - هلدوس<sup>ت</sup>ان کے آئیں کے واسطے یہ کوشمس کیجیئے کہ ملک ایک رہے - ملک کے رہنے والے ایک هوں اور ملک میں سب کو رہانے اور بسلے کا آزادانہ حق هو - شکریه -

discussion on

Gauhati

श्री ए० एम० तारिक (जम्म और काश्मीर) : मिस्टर वाइस चेयरमैन मैं सब से पहले इन्तिहाई अफसोस के साथ मल्क में जो फसादात हो रहे हैं उनकी मजम्मत करना चाहता हूं । जहां तक श्रासाम के फसादात का ताल्लक है हम उनकी मजम्मत करते हैं और म इस एवान को यकीन दिला देना चाहता हं कि हर हिन्द्स्तानी इन फसादात की मजस्मत करता है। हर हिन्द्स्तानी का यह ईमान है ग्रीर होना चाहिए । ग्रगर मुल्क की तरक्की हम पर लाजिमी है तो मुल्क में ग्रमन होना

†[] English translation.

شرى اے - ايم - طارق :

کرنے والے نہیں ھیں - آپ ان کے دل پر هاته رکهنے تو وهاں وهي آواد آئيكي جو که میں کہہ رہا ہوں - ان کی هنسی کهسیانی هنسی هے ولا اس بات کو محسوس کر رہے ھیں کہ انہوں نے بہت فلط تقویر کی ہے ۔

Short duration

discussion in

مستر وائس چيرمين ۽ هم كو يه بھی دیکھنا ہے کہ کہیں اس ملک پر صرف چین اور پاکستان کا نام لے کو كولى تيسرى غهر ملكى طاقت تو يهار نہیں لا رہے ھیں - کیا آسام کے رھلے والم لوگوں نے اس بات کا اعلان نہیں کیا ہے کہ ان فسادات کے پیچھ سی -آئی - اے - کا بھی ھاتھ ھو سکتا ھے -کیا اس بات سے آپ ہے خبر میں -هلدوستان کی حکومت ہے خب ھے۔ کیا اس ایوان کے لوگ یے خبر هیں کہ امریکہ بھی اس قسم کے فسادات چاهتا هے اور خاص طور پر ایسے علاقوں میں جو کہ سرحدی علاقے ہوں ۔ میں بهنداری صاحب سے انتہالی خلوص ، محبت ، رواداری اور برادرانه چاره میں یه درخواست کروں گا ، یه اپیل کروں کا که وہ اس هر چيز کو ديکھيں -مجم فارسى كا ايك شعر ياد آ رها هـ -جو ميں اپنے دوست بهنداری صاحب کی خدمت میں پیش کرنا جامتا هوں -

بهر رنگے که خواهی جامه می پوش من انداز قدت رامی شااسم

चाहिए । मुल्क में ग्रगर झगडे फसादात हों तो मुल्क तरक्की नहीं कर सकता । मैं भागव साहब की उस ग्रपोल के साथ मुत्तफिक हूं जो उन्होंने इस मुल्क की तमाम सियासी जमातों से की है। होम मिनिस्टर चव्हाण साहब ने भी बार-बार इस एवान में इस बात का जिक्क किया कि यह किसी सियासी जमात का मसला नहीं है, हमको इस मसले को एक कौमी नजरिए से देखना है और मुल्क के फायदे के लिए देखना है। लेकिन मिस्टर वाइस चेयरमैन, मुझे इन्तिहाई अफ़सोस है अपने दोस्त भंडारी साहब की तकरीर पर । मुझे यकीन था कि भंडारी साहब जब तकरीर करेंग मुल्क की मौजूदा हालत अपनी नजर के सामने रखेंगे और व कोशिश नहीं करेंगे जमाती निजरिए को पेश करने की । इस एवान के अन्दर जब हम बैठते हैं तो हमारी हैसियत किसी जमात को नहीं है बल्कि मुल्क की मुसल्लम नुमाइन्दगी का हमको हक है। मैं अपने दोस्त भंडारी साहब की यह यकीन दिलाना जाहता हूं कि पाकिस्तान हो या जीन अमरीका हो या इस या दुनिया का कोई और मुल्क, उस मुल्क का मजहब कुछ भी क्यों त हो हम सब उसका मुकाबला करेंगे ग्रगर वह हिन्द्स्तान के किसी भी हिस्से पर हमला करे या हिन्द्स्तान का कोई हिस्सा छीनना चाहे।

Short duration

discussion in

श्रो निरंजन वर्मा (मध्य प्रदेश) : ग्रामीन ।

श्री ए० एम० तारिक : भंडारी साहव ने जिस तरह से पाकिस्तान का जिक्र किया है उसमें पाकिस्तान के लबादे में उन्होंने हिन्दु-स्तान के मुसलमानों पर एक किस्म का शक पैदा किया है।

श्री सुन्दर सिंह भंडारी : हरगिज नहीं ।

श्री ए० एम० तारिक : मैं भंडारी साहब को यकीन दिलाना चाहता हूं और भंडारी

साहब को यह देखना चाहिये कि जहां जहां इनफिल्ट्रशन हुआ है पाकिस्तान से मसलमान उसके सामने ग्राया है उसने उसका मकाबला किया है, उसने गोलियां खाई हैं. उसने अपनी जायदाद को तबाह किया है, उसने अपनी जानें दी हैं। सवाल यह पाकिस्तान का नहीं है, सवाल है हिन्दुस्तान को सालेमियत का, हिन्दुस्तान के तमाम हिस्सों को एक करने का । खुद उन्होंने इस बात का एहतराफ किया है कि बेकारी है मुल्क में। बेकारी में तमाम लोग शामिल हैं, बेकार हिन्दू भी हो सकता है और हिन्दू है, हिन्दू की धक्तरियत है बेकारी में क्योंकि उसकी बाबादी ज्यादा है, सिख है बेकार, ईसाई है बेकार, मुसलमान है बेकार । ग्रगर मुसलमान भी ग्रपनी बेकारी के खिलाफ मजाहरा करता है तो दुसके यह मानी नहीं हैं कि वह हिन्दुस्तान की ग्राईन का दुश्मन है। इप मुल्क में ग्राज लोग कौमी झंडे को जलाते हैं, ग्राईन को जलाते हैं। क्या उनमें सब म्सलमान हैं। और अगर यह हरकत एक मुसलमान भी करता है तो ग्राप तमाम म्यलमानों पर क्यों शक करते हैं।

श्री सुन्दर सिंह भंडारी : किसने किया है। मैने नाम नहीं लिया । ग्रगर आप ग्रपने मन का पाप घोते हैं तो ग्राप जानिये।

श्री ए० एम० तारिक: महास में मुसल-मान भी हो सकता है।

श्री सुन्दर सिंह भंडारी : मेने नाम नहीं लिया ।

श्री ए० एम ० तारिक : बिल्कुल नहीं। ग्रगर ग्राप में ग्रखलाकी जुर्रात होती तो ग्राप साफ कहते । ग्रापने कहा कि पाकिस्तान का इस के पीछे हाथ है।

श्री सुन्दर सिंह भंडारी : यह कह रहा । ग्रव भी कहता हूं।

श्री ए० एम० तारिकः : मभी कहता हूं लेकिन आपने जिस तरीके से कहा है उससे मालूम होता है कि आपके पास शायद अदादो-शुमार नहीं है कि ग्रासाम में जो फसादा त हुये उस में जहां हिन्दुयों की जायदाद लटी गई वहां मुसलमानों की भी जायदाद लूटी

Short duration

discussion in

श्री सुन्दर सिंह भंडारी : बताइये जरा। बिल्कुल नहीं ।

श्री ए० एम० तारिक : मुसलमानों के भी मकान जलाये गये । वाइस चेयरमैन साहब, म इस मसले को छेड़ना नहीं चाहता था, में और तरीके से अपनी तकरीर करना चाहता थालेकिन मेरेपास यह है:

1. Assam type house (burnt) value Rs. 50,000

SHRI SUNDAR SINGH BHAN-DARI: Type house run by whom?

SHRI A. M. TARIQ: It was his own house.

SHRI SUNDAR SINGH BHAN-DARI: Type house run by whom? That is what you do not know.

SHRI A. M. TARIQ: Then, Nazmul Hussain (Assamese) double storeved Assamese type building, one burnt, value Rs. 70,000. Then, Asfl Khatun (Assamese) widow of Nurul Islam), one Assam type House, burnt, value Rs. 50,000.

मेरे पास 40-50 के करीब नाम हैं। श्रीर इस के साथ साथ जहां मुसलिम ग्राबादी ज्यादा थी-मने पिछली दफा भी कहा है -वहां मुसलमानों ने अपने गैर मुसलिम हमसायों को, अपने दोस्तों को, पनाह दी है, उन की जायदाद बचाई हैं। मेरे पास उन के भी नाम है।

Shri Dayal Sarma of Marwari community, having grocery shop near Gauhati Club is still living with family at Hidayetpur with a Muslim family.

happenings in

Gauhati

SHRI SUNDAR SINGH BHAN-DARI: I accept it

श्री ए० एम० तारिक : तो म यह कहना चाहता हं कि इन फसादात में हर एक की जायदाद पर हमला हुआ है लेकिन जिस तरीके से भंडारी साहब ने फर्माया है वह दुरुस्त नहीं 🛭 मैं भी जानता हं, हम में से कौन नहीं जानता है कि पाकिस्तान हिन्द्स्तान की सरहदों के करीब फौजी ताकत बढ़ा रहा है लेकिन क्या यह हकीकत नहीं है कि हमने बार बार इसके खिलाफ चैलेंज किया है, क्या यह हकीकत नहीं है कि ग्रापके शानाब शाना हमने पाकिस्तान ग्रौर चाइना के हमले का मुकाविला नहीं किया ।

श्री सुन्दर सिंह भंडारी: जरूर किया है।

श्री ए० एम० तारिक : जरूर करेंगे. ग्रापको खश करने के लिये नहीं करेंगे बल्कि इसलिये करेंगे कि यह मेरा वतन हमने इस वतन में अपने बाप दादाओं की आखिरी हड़िड तं दफनाई हैं, इस वतन में मेरा कल्चर है, यह सिर्फ ब्रापकी मीरास

श्री सुन्दर सिंह भंडारी : ग्राप पाकिस्तान की वकालत कर रहे हैं या ग्रपनी ।

श्री ए० एम० तारिक : मैं ग्रपना जिक कर रहा हं।

श्री सुन्दर सिंह भंडारी : ग्रानी करिये न । मैं ग्रापको समझता हं ।

श्री ए० एम० तारिक : ... ग्रीर पाकिस्तान की मुखालिफत कर रहा हूं। मुझे उस दिन का यकीन है जिस दिन कि श्राप पाकिस्तान के साथी होंगे और हम नहीं होंग ...